

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

19/12/02

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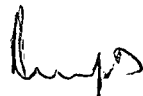
dated 20/1/02

OA/20/2002 with MA 220/2002

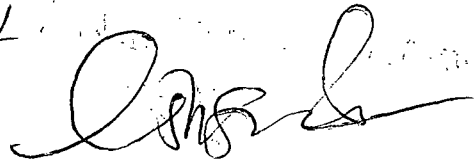
Mr. P.N. Jatti, counsel for applicant.
 Mr. Neeraj Batra, counsel for respondents.

Learned counsel for the applicant says that his client wants to withdraw this OA with liberty to file a fresh matter before the appropriate forum.

Consequently, the OA is dismissed as withdrawn. The applicant is at liberty to approach appropriate forum for the relief.



A. P. NAGRATH
 ADMINISTRATIVE MEMBER



G. L. GUPTA
 VICE CHAIRMAN